

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

O.A.No.433/2001

Wednesday this the 23rd day of May 2001.

CORAM:

HON'BLE MR. A.V.HARIDASAN, VICE CHAIRMAN
HON'BLE MR. T.N.T. NAYAR, ADMINISTRATIVE MEMBER

V. Gopakumar,
Groundsman,
Lakshmibai National College of
Physical Education (LNCPE),
Kariavattom, Thiruvananthapuram. Applicant

(By Advocate Shri.K.C.Eldho)

vs.

1. The Principal,
Lakshmibai National College of
Physical Education (LNCPE),
Trivandrum.
2. The Secretary,
Sports Authority of India,
J.N.(Jawaharlal Nehru) Stadium,
New Delhi.
3. Union of India, represented by the
Secretary to the Government,
Department of Sports,
Central Secretariate,
New Delhi.
4. Ajithkumar A,
Groundsman,
Lakshmibai National College of
Physical Education (LNCPE).

5. Gopa Kumar P.,
Groundsman,
Lakshmibai National College of
Physical Education (LNCPE). Respondents
(By Advocate Shri Govindh K. Bharathan, SCGSC(R.1-3)

The application having been heard on 23rd May 2001
the Tribunal on the same day delivered the following:

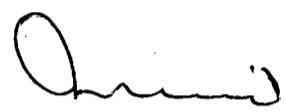
-2-

O R D E R

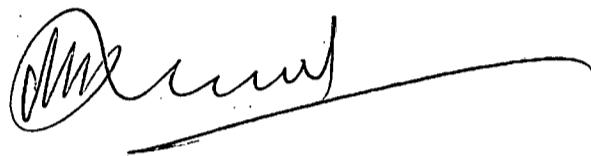
HON'BLE MR.A.V.HARIDASAN, VICE CHAIRMAN

After making submissions for quite some time, learned counsel of the applicant seeks permission to withdraw the O.A. Permission is granted. O.A. is dismissed as withdrawn.

Dated the 23rd May, 2001.



T.N.T.NAYAR
ADMINISTRATIVE MEMBER



A.V.HARIDASAN
VICE CHAIRMAN

rv